

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13021/1/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 03rd August, 2018.

NOTIFICATION

In exercise of the powers conferred by Section 95 of the Constitution of Jammu & Kashmir, the President is pleased to appoint Kumari Justice Gita Mittal, Judge of the Delhi High Court, to be the Chief Justice of the Jammu & Kashmir High Court with effect from the date she assumes charge of her office.

MMP
3/8/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 23072142

To

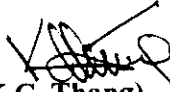
The Manager,
Government of India Press,
FARIDABAD

No. K-13021/1/2018-US.II

Dated 03.08.2018

Copy to:-

- 1 Kumari Justice Gita Mittal, Acting Chief Justice, Delhi High Court, Delhi.
- 2 The Secretary to Lt. Governor of Delhi, Delhi.
- 3 The Secretary to the Chief Justice, Delhi High Court, Delhi.
- 4 The Chief Secretary, Government of NCT Delhi, Delhi.
- 5 The Registrar General, Delhi High Court, Delhi.
- 6 The Accountant General, Govt. of NCT Delhi, Delhi.
- 7 The Secretary to the Governor, Jammu & Kashmir, Jammu/Srinagar.
- 8 The Secretary to the Chief Justice, Jammu & Kashmir High Court, Jammu/Srinagar.
- 9 The Chief Secretary, Government of Jammu & Kashmir, Jammu/Srinagar.
- 10 The Registrar General, Jammu & Kashmir High Court, Jammu/Srinagar.
- 11 The Accountant General, Jammu & Kashmir, Jammu/Srinagar.
- 12 The President's Secretariat, (CA.II Section), New Delhi
- 13 PS to Principal Secretary to the Prime Minister, New Delhi.
- 14 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 15 PS to ML&J/PSO to Secretary (Justice)/JS(J.1)/DS(ANS)/US.II/S.O.(Desk).
- 16 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(K.C. Thang)

Under Secretary to the Government of India
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